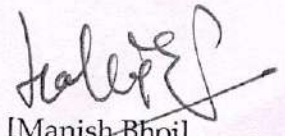


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 16/03/2026 TO 19/03/2026**  
 [20/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

<b>"SMC" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.) [ For 16/03/2026 to 18/03/2026 ]	<b>Court Room No.1</b>
<b>"Guwahati" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "SMC" & "Patna" Bench) [ For 16/03/2026 to 18/03/2026 ]	<b>Court Room No.1</b>
<b>"Cuttack" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.2</b>
<b>"A" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	<b>Court Room No.2</b>
<b>"B" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	<b>Court Room No.2</b>
<b>"C" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	<b>Court Room No.3</b>
<b>"D" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "C" Bench)	<b>Court Room No.3</b>
<b>"Patna" (SMC &amp; Division) Bench (Hybrid)</b>	Shri Laxmi Prasad Sahu, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.4</b>
<b>"Ranchi" Bench (Hybrid)</b>	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench)	<b>Court Room No.4</b>

Note : 1. "SMC" Bench will not function on 19/03/2026.

2. Guwahati Bench will not function on 19/03/2026.

  
 [Manish Bhoi]  
 Assistant Registrar  
 05/03/2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 413/KOL/2023	2014-15	[A] COAL INDIA LIMITED	
2	ITA 561/KOL/2024	2017-18	[A] P.C. DEY AND SON DISTRIBUTORS PRIVATE LIMITED	
3	ITA 960/KOL/2024	2014-15	[D] HAJI ABDUL MAJID MEMORIAL PUBLIC TRUST	
4	ITA 1626/KOL/2024	2012-2013	[A] SAHARA HEALTH AND EDUCATION SOCIETY	
5	ITA 215/KOL/2025	2016-2017	[A] ADDHYA FOREX (P) LTD.	
6	ITA 884/KOL/2025	2018-19	[D] EXPERION CAPITAL PRIVATE LIMITED	
7	ITA 2029/KOL/2025	2012-2013	[A] ARYA ROADWAYS COMPANY PVT. LTD.	
8	ITA 2105/KOL/2025	2019-2020	[A] EDEN ELEMENTS LLP	
9	ITA 2418/KOL/2025	2020-2021	[A] DOZCO (INDIA) PVT. LTD.	
10	ITA 2419/KOL/2025	2015-2016	[A] ALMA ASSETS CONSULTANCY PRIVATE LIMITED	
11	ITA 2420/KOL/2025	2017-2018	[A] DISHA EYE HOSPITALS PVT. LTD.	
12	ITA 2421/KOL/2025	2017-2018	[A] ATAL TEA CO. (1943) LTD.	
13	ITA 2428/KOL/2025	2010-2011	[A] CERATIZIT INDIA PRIVATE LIMITED	
14	ITA 3187/KOL/2025	2022-2023	[A] BAIDYA NATH OJHA	
15	ITA 3201/KOL/2025	2012-2013	[A] ATLANTIC COMMOALES PRIVATE LIMITED	

  
Assistant Registrar  
11-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1182/KOL/2024	2020-2021	[A] AI CHAMPDANY INDUSTRIES LTD.	
2	ITA 20/KOL/2025	2014-15	[D] ASTHA TECHNICAL SERVICES LTD	
3	ITA 244/KOL/2025	2012-13	[A] M/S. FASTFLOW VINTRADE PVT. LTD.	
4	ITA 300/KOL/2025	2007-2008	[A] FAIRLAND DEVELOPMENT PVT. LTD.	
5	ITA 301/KOL/2025	2010-2011	[A] FAIRLAND DEVELOPMENT PVT. LTD.	
6	ITA 360/KOL/2025	2016-17	[D] ANUSHIKHA INVESTMENTS PRIVATE LIMITED	
7	ITA 1517/KOL/2025	2023-2024	[A] SARLA BHAIYA	
8	ITA 1518/KOL/2025	2015-2016	[A] SILVER APPARELS INDUSTRIES PRIVATE LIMITED	
9	ITA 1519/KOL/2025	2023-2024	[A] ANIL KUMAR BHAIYA	
10	ITA 2696/KOL/2025	2014-15	[D] ANIL KUMAR BHAIYA	
11	ITA 2697/KOL/2025	2023-24	[D] ANIL KUMAR BHAIYA	
12	ITA 2316/KOL/2025	2016-17	[D] RHINO LUX PRIVATE LIMITED	
13	ITA 1520/KOL/2025	2014-2015	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
14	ITA 1521/KOL/2025	2015-2016	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
15	ITA 1522/KOL/2025	2016-2017	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
16	ITA 1523/KOL/2025	2017-2018	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
17	ITA 1524/KOL/2025	2018-2019	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
18	ITA 1525/KOL/2025	2019-2020	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
19	ITA 1526/KOL/2025	2020-2021	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
20	ITA 1527/KOL/2025	2021-2022	[A] ALUDECOR LAMINATION PRIVATE LIMITED	
21	ITA 2738/KOL/2025	2013-14	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
22	ITA 2739/KOL/2025	2014-15	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
23	ITA 2740/KOL/2025	2020-21	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
24	ITA 2758/KOL/2025	2015-16	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
25	ITA 2759/KOL/2025	2015-16	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
26	ITA 2760/KOL/2025	2016-17	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
27	ITA 2761/KOL/2025	2017-18	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
28	ITA 2788/KOL/2025	2018-19	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
29	ITA 2789/KOL/2025	2019-20	[D] M/S. ALUDECOR LAMINATION PRIVATE LIMITED	
30	ITA 3206/KOL/2025	2019-2020	[A] BAIKUNTHA CHARITABLE TRUST	
31	ITA 3207/KOL/2025	2021-2022	[A] BANIK PUNCHING WORKS	
32	ITA 3210/KOL/2025	2015-2016	[A] DAKSHIN KALAMDAN SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
33	ITA 3211/KOL/2025	2015-2016	[A] DAKSHIN KALAMDAN SAMABAY KRISHI UNNAYAN SAMITY LIMITED	



Assistant Registrar  
11-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1945/KOL/2024	2016-2017	[A] HIREL V SAYANI	
2	ITA 666/KOL/2025	2012-2013	[A] A.B. NIRVAN BUILDERS (P) LTD.	
3	ITA 1505/KOL/2025	2021-22	[D] M/S. DEEPAK EXIM PRIVATE LIMITED	
4	ITA 2431/KOL/2025	2018-2019	[D] APEEJAY SURRENDRA PARK HOTELS LIMITED	
5	ITA 2438/KOL/2025	2012-2013	[A] BHINASWAR COMMERCIAL PVT. LTD.	
6	ITA 2439/KOL/2025	2009-2010	[A] ESTATE OF JIT PAUL	
7	ITA 2440/KOL/2025	2010-2011	[A] ESTATE OF JIT PAUL	
8	ITA 2717/KOL/2025	2020-21	[A] AROHAN FINANCIAL SERVICES LIMITED	
9	ITA 2754/KOL/2025	2018-19	[A] CHANDA SHAW	
10	ITA 3216/KOL/2025	2022-23	[D] ABSOLUTE AUTO PRIVATE LIMITED	
11	ITA 3219/KOL/2025	2022-23	[D] CHERRY COMMOALES PVT. LTD.	
12	ITA 3225/KOL/2025	2020-2021	[A] BISWAJIT DAS	
13	ITA 3226/KOL/2025	2013-2014	[A] ALOKE KHAITAN	
14	ITA 3227/KOL/2025	2021-2022	[A] CRICKET ASSOCIATION OF BENGAL	
15	ITA 3229/KOL/2025	2012-2013	[A] AMRITLAXMI TREXIM PVT. LTD.	

  
**Assistant Registrar**  
**11-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 19-MARCH-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1108/KOL/2023	2012-13	[A] SUNIL BARAN DEY.	
2	ITA 2386/KOL/2024	2020	[D] NETAI BHADRA	
3	CO 8/KOL/2025	2020-21	[A] NETAI BHADRA	
4	ITA 3/KOL/2025	2011-2012	[A] ARYA ROADWAYS COMPANY PVT. LTD.	
5	ITA 511/KOL/2025	2017-18	[A] CHNHB HEALTH INSURANCE CO. LTD.	
6	ITA 617/KOL/2025	2012-13	[D] EVERNEW VANIJYA PRIVATE LIMITED	
7	ITA 814/KOL/2025	--	[A] BABA BASUKINATH SEVA MONDAL	
8	ITA 1744/KOL/2025	2016-2017	[A] ARCHANA NIRMAN PVT. LTD.	
9	ITA 1745/KOL/2025	2018-2019	[A] DAULAT FINANCIAL SERVICES PVT. LTD.	
10	ITA 2186/KOL/2025	2012-2013	[A] AEROLINK VINIMAY PVT. LTD.	
11	ITA 2248/KOL/2025	2012	[D] CHURIWAL FINVEST PRIVATE LIMITED	
12	ITA 2322/KOL/2025	2018-2019	[A] M/S. DUARS RURAL DEVELOPMENT PROJECT	
13	ITA 2903/KOL/2025	2012-2013	[A] DESERVE NIRMAN PVT. LTD.	
14	ITA 3235/KOL/2025	2017-2018	[A] DANGO & DIENENTHAL INDIA PVT. LTD.	

  
Assistant Registrar  
11-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF B BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/KOL/2024	2017-18	[A] BALAKA COLD STORAGE PVT. LTD.	
2	ITA 638/KOL/2025	2017-2018	[A] LALKAR COLD STORAGE P. LTD.	
3	ITA 2212/KOL/2025	2013-2014	[A] SRI GAUTAM SETT	
4	ITA 2230/KOL/2025	2015-16	[D] GCM SECURITIES LTD	
5	ITA 2324/KOL/2025	2017-18	[D] JAI KISHAN SARAF	
6	ITA 2489/KOL/2025	1997-1998	[A] GOURI SHANKAR JAIN HUF	
7	ITA 2725/KOL/2025	2014-2015	[A] GOPA BALLABH	
8	ITA 2888/KOL/2025	2017-18	[D] KAMAL SEAL	
9	ITA 3188/KOL/2025	2020-2021	[A] HITECH ANIMATION PRIVATE LIMITED	
10	ITA 3191/KOL/2025	2020-2021	[A] LABANNYA BANDYOPADHYAY	

  
Assistant Registrar  
13-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID- RON-RRQO-ANT.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1349/KOL/2025	2016-2017	[A] INDIAN COAL AGENCY	
2	ITA 1411/KOL/2025	2018-2019	[A] M/S. GAGAN FERROTECH LTD.	
3	ITA 1412/KOL/2025	2019-2020	[A] M/S. GAGAN FERROTECH LTD.	
4	ITA 1413/KOL/2025	2021-2022	[A] M/S. GAGAN FERROTECH LTD.	
5	ITA 1685/KOL/2025	2018-19	[D] GAGAN FERROTECH LIMITED	
6	ITA 1686/KOL/2025	2019-20	[D] GAGAN FERROTECH LIMITED	
7	ITA 1687/KOL/2025	2021-22	[D] GAGAN FERROTECH LIMITED	
8	ITA 2405/KOL/2025	2011-2012	[A] INDIAN OIL PETRONAS PVT. LTD.	
9	ITA 2406/KOL/2025	2012-2013	[A] INDIAN OIL PETRONAS PVT. LTD.	
10	ITA 2544/KOL/2025	2014-15	[D] KAIZEN AGRO INFRABUILD LIMITED	
11	ITA 2549/KOL/2025	2013-14	[D] M/S HERALD COMMERCE LTD	

  
**Assistant Registrar**  
**13-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF B BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID- RON-RRQO-ANT.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1540/KOL/2025	2017-2018	[A] JAYANTA DAS	
2	ITA 1550/KOL/2025	2015-2016	[A] JAFF CHEN	
3	ITA 2097/KOL/2025	2009-2010	[A] JOYPRIT PLASTIC DEALERS PVT. LTD.	
4	ITA 2437/KOL/2025	2016-17	[A] ISHAAN SAREE PRIVATE LIMITED	
5	ITA 2907/KOL/2025	2012-13	[A] GANESH COMPLEX PRIVATE LIMITED	
6	ITA 2951/KOL/2025	2013-14	[D] KRISHAN MURARI NAITA	
7	ITA 2952/KOL/2025	2014-15	[D] KRISHAN MURARI NAITA	
8	ITA 2977/KOL/2025	2018-2019	[A] BLUEMOTION TECHNOLOGIES (INDIA) PVT. LTD.	
9	ITA 3214/KOL/2025	2019-2020	[A] K N C AGRO LIMITED	
10	ITA 3218/KOL/2025	2021-22	[D] M/S LARICA ESTATES LTD	
11	ITA 3228/KOL/2025	2012-2013	[A] JOYFUL BUILDERS PRIVATE LIMITED	

  
**Assistant Registrar**  
**13-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF B BENCH FOR 19-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID- RON-RRQO-ANT.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2323/KOL/2025	-	[A] KISSEN DAYAL RAMESWAR CHARITY TRUST	
2	ITA 2381/KOL/2025	1991-1992	[A] ITC LIMITED	
3	ITA 2880/KOL/2025	2020-2021	[A] KEEVES TECHNOLOGIES PRIVATE LIMITED	
4	ITA 2969/KOL/2025	2012-13	[D] M/S. KHOBSURAT LIMITED	
5	ITA 2970/KOL/2025	2017-18	[D] LUMINO INDUSTRIES LIMITED	
6	ITA 2971/KOL/2025	2018-19	[D] LUMINO INDUSTRIES LIMITED	
7	ITA 3236/KOL/2025	2017-2018	[A] HARAN CHANDRA COLD STORAGE P. LTD.	
8	ITA 3239/KOL/2025	2020-2021	[A] GANESH PRASAD MATHRAN	
9	ITA 3243/KOL/2025	2008-2009	[A] GE HEALTHCARE GLOBAL PVT. LTD.	

  
**Assistant Registrar**  
**13-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 140/KOL/2019	2014-15	[A] AKZO NOBEL INDIA LTD.	
2	ITA 14/KOL/2020	2015-16	[A] AKZO NOBEL INDIA LTD.	
3	ITA 228/KOL/2021	2016-17	[A] AKZO NOBEL INDIA LTD.	
4	ITA 190/KOL/2022	2017-18	[A] AKZO NOBEL INDIA LTD.	
5	ITA 212/KOL/2023	2018-19	[A] AKZO NOBEL INDIA LIMITED	
6	ITA 1987/KOL/2024	AY 2020-21	[A] AKZO NOBEL INDIA LIMITED	
7	ITA 1433/KOL/2023	2021-22	[A] M/S SIGNIFY NETHERLANDS B.V.	
8	ITA 198/KOL/2021	2016-17	[A] M/S SIGNIFY HOLDING B.V.(EARLIER KNOWN AS PHILIPS LIGHTING HOLDING B.V.	
9	ITA 2278/KOL/2024	2012-13	[D] VIGHNAHARTA VINCOM PRIVATE LIMITED	
10	ITA 45/KOL/2025	2021-22	[A] SOLEX CHEMICALS PRIVATE LIMITED	
11	ITA 1028/KOL/2025	2017-18	[D] NAGARJUNA SEEDS & AGRO CHEMICALS PVT. LTD	
12	CO 54/KOL/2025	2017-2018	[A] NAGARJUNA SEEDS AND AGRO CHEMICALS PRIVATE LTD.	
13	ITA 1447/KOL/2025	2013-2014	[A] MALDA WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	
14	ITA 1448/KOL/2025	2014-2015	[A] MALDA WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	
15	ITA 1449/KOL/2025	2015-2016	[A] MALDA WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	
16	ITA 1450/KOL/2025	2016-2017	[A] MALDA WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	
17	ITA 1451/KOL/2025	2017-2018	[A] MALDA WHOLESAL CONSUMERS CO-OPERATIVE SOCIETY LTD.	
18	ITA 3197/KOL/2025	2017-2018	[A] MIHR LAL CHANDRA	
19	ITA 3198/KOL/2025	2015-2016	[A] MANGALAM RICE MILL PRIVATE LIMITED	

  
Assistant Registrar  
13-Mar-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF C BENCH FOR 17-MARCH-2026 (TUESDAY)**  
**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**  
**AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2364/KOL/2018	2012-13	[A] ASHIM KUMAR LAW	
2	ITA 2402/KOL/2024	2013-14	[D] VRINDA ENGINEERS PVT. LTD.	
3	ITA 2416/KOL/2024	2018-19	[D] VRINDA ENGINEERS PRIVATE LIMITED	
4	ITA 2417/KOL/2024	2017-18	[D] VRINDA ENGINEERS PRIVATE LIMITED	
5	ITA 2418/KOL/2024	2016-17	[D] VRINDA ENGINEERS PRIVATE LIMITED	
6	ITA 2419/KOL/2024	2015-16	[D] VRINDA ENGINEERS PRIVATE LIMITED	
7	ITA 1279/KOL/2025	2012-2013	[A] MATASHREE BARTER PVT. LTD.	
8	ITA 1769/KOL/2025	2017-2018	[A] MEHERUNNIGER BEGAM	
9	ITA 2849/KOL/2025	2015-2016	[A] MANAKSIA ALUMINIUM COMPANY LTD.	
10	ITA 2850/KOL/2025	2016-2017	[A] MANAKSIA ALUMINIUM COMPANY LTD.	
11	ITA 3203/KOL/2025	2021-2022	[A] MAA KALI ENTERPRISE	
12	ITA 3205/KOL/2025	2021-2022	[A] NARAYAN CHANDRA SAHA	
13	ITA 3212/KOL/2025	2020-2021	[A] NES EDUCATIONAL TRUST	

  
**Assistant Registrar**  
**13-Mar-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 740/KOL/2018	2013-14	[D] M/S. BERGER PAINTS INDIA LTD.	
2	ITA 2036/KOL/2019	2015-16	[D] M/S. BERGER PAINTS INDIA LTD.	
3	CO 38/KOL/2019	2015-16	[A] M/S. BERGER PAINTS INDIA LTD.	
4	ITA 270/KOL/2023	2020-21	[A] OOTOTEC GMBH & CO. KG	
5	ITA 635/KOL/2025	2022-23	[A] OOTOTEC GMBH & CO. KG	
6	ITA 415/KOL/2023	2016-17	[A] SARITA RATHI	
7	ITA 1983/KOL/2024	2011-12	[D] ADHUNIK CEMENT LIMITED	
8	CO 45/KOL/2024	2011-12	[A] DALMIA CEMENT (BHARAT) LIMITED ADHUNIK CEMENT LIMITED	
9	ITA 1236/KOL/2023	2021-22	[A] METSO OYJ	
10	ITA 862/KOL/2024	2016-17	[D] RAWALWASIA AND SONS EXIM LIMITED	
11	ITA 982/KOL/2024	2013-14	[D] BLLUE ORANGE DEVELOPERS PRIVATE LIMITED	
12	ITA 2003/KOL/2024	2020-21	[A] GE HEALTHCARE GLOBAL PRIVATE LIMITED	
13	ITA 2019/KOL/2024	2013-14	[D] S R INTERNATIONAL PAPER MILLS PVT. LTD.	
14	ITA 2609/KOL/2024	2021-2022	[A] M/S. PHILIPS GLOBAL BUSINESS SERVICES LLP	
15	ITA 2657/KOL/2024	2021-2	[A] M/S. VERSUNI INDIA HOME SOLUTIONS LTD. - FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LTD.	
16	ITA 984/KOL/2025	2020-2021	[A] MALDA DISTRICT CENTRAL COOPERATIVE BANK LTD.	
17	ITA 1131/KOL/2025	2013-14	[D] MALDA DISTRICT CENTRAL COOPERATIVE BANK LTD	
18	ITA 1510/KOL/2025	2016-2017	[A] NM ESTATES PRIVATE LIMITED	
19	ITA 1511/KOL/2025	2017-2018	[A] NM ESTATES PRIVATE LIMITED	
20	ITA 1512/KOL/2025	2018-2019	[A] NM ESTATES PRIVATE LIMITED	
21	ITA 1573/KOL/2025	2017-2018	[A] NABAGRAM PROPLES CO-OPERATIVE CREDIT BANK LTD.	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF C BENCH FOR 19-MARCH-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "CUTTACK" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 82/KOL/2018	2013-14	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
2	ITA 193/KOL/2019	2014-15	[A] M/S LINDE INDIA LTD.	
3	ITA 2521/KOL/2019	2015-16	[A] M/S LINDE INDIA LTD.	
4	ITA 229/KOL/2021	2016-17	[A] M/S LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
5	ITA 673/KOL/2022	2012-2013	[D] M/S. ASHIKA STOCK BROKING LTD.	
6	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
7	ITA 1763/KOL/2024	2017-2018	[A] PAWAN KUMAR GOYAL	
8	ITA 1764/KOL/2024	2018-2019	[A] PAWAN KUMAR GOYAL	
9	ITA 1101/KOL/2025	2017-18	[D] MONICA DISTRIBUTORS PRIVATE LIMITED	
10	ITA 2458/KOL/2025	2015-16	[A] NAVNEEL ISPAT PRIVATE LIMITED	
11	ITA 2470/KOL/2025	2015-16	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
12	ITA 2490/KOL/2025	2017-18	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
13	ITA 2491/KOL/2025	2018-19	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
14	ITA 2492/KOL/2025	2020-21	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
15	ITA 2600/KOL/2025	2021-22	[D] SHYAM SEL AND POWER LIMITED	
16	ITA 2525/KOL/2025	2015-2016	[A] NIGHTANGLE MERCHANTILE PVT. LTD.	
17	ITA 3238/KOL/2025	2022-2023	[A] METIABRUZ RETAIL AND WAREHOUSING LLP	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 285/KOL/2025	2017-18	[A] WEST BENGAL BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD	
2	ITA 286/KOL/2025	2018-19	[A] WEST BENGAL BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD	
3	ITA 2009/KOL/2025	2014-2015	[A] SANJAY KUMAR BHUWALKA	
4	ITA 2010/KOL/2025	2014-2015	[A] SHANTI RANI JAGGI	
5	ITA 2012/KOL/2025	2017-2018	[A] SOMA SAHA	
6	ITA 3186/KOL/2025	2017-2018	[A] VIKASH KUMAR AGARWALA	
7	ITA 1491/KOL/2025	2018-2019	[A] SMT. SWEETY AGARWAL	
8	ITA 2150/KOL/2025	2011-2012	[A] RAJENDRA KUMAR AGARWAL	
9	ITA 2471/KOL/2025	2019-20	[A] RAJIV PODDAR	
10	ITA 2478/KOL/2025	2012-13	[D] SALASAR SERVICES INSURANCE BROKRES PVT LTD	
11	ITA 2715/KOL/2025	2020-2021	[A] VICTRORY IRON WORKS LTD.	
12	ITA 3184/KOL/2025	2016-2017	[A] SAMANTA GOLD	
13	ITA 3189/KOL/2025	2012-2013	[A] PACIFIC JUTE LIMITED	
14	ITA 3192/KOL/2025	2015-2016	[A] RS VINIMAY PRIVATE LIMITED	
15	ITA 3200/KOL/2025	2010-2011	[A] RAVI APPARELS PRIVATE LIMITED	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 185/KOL/2018	2013-14	[A] UCO BANK	
2	ITA 318/KOL/2018	2013-14	[D] M/S. UCO BANK	
3	ITA 319/KOL/2018	2014-15	[D] M/S. UCO BANK	
4	ITA 364/KOL/2018	2014-15	[A] UCO BANK	
5	ITA 790/KOL/2019	2015-16	[A] M/S. UCO BANK	
6	ITA 1274/KOL/2019	2015-16	[D] M/S UCO BANK	
7	ITA 507/KOL/2023	2018-19	[A] UCO BANK.	
8	ITA 1026/KOL/2023	2018-19	[D] UCO BANK LIMITED	
9	ITA 2587/KOL/2024	2014-15	[A] PALASH BEJ	
10	ITA 357/KOL/2025	2013-14	[A] SARIKA CHOWDHARY	
11	ITA 890/KOL/2025	2021-2022	[A] RAJ KUMAR GOENKA	
12	ITA 970/KOL/2025	2022-2023	[A] SONALI SARKAR	
13	ITA 980/KOL/2025	2011-2012	[A] TIRUMANI INVESTMENT PVT. LTD.	
14	ITA 2038/KOL/2025	2018-2019	[A] THE SATURDAY CLUB LTD.	
15	ITA 2376/KOL/2025	2017-2018	[A] PAAVAN COMMERCIAL PVT. LTD.	
16	ITA 2547/KOL/2025	2022-23	[D] RAGHIB ALI	
17	CO 4/KOL/2026	2022-23	[A] RAGHIB ALI	
18	ITA 3204/KOL/2025	2014-2015	[A] SHANGRI-LA TRADE NETWORKS PRIVATE LTD.	
19	ITA 3209/KOL/2025	2017-2018	[A] RURAL ENGINEERING CO. PVT. LTD.	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1114/KOL/2025	2012-13	[D] RAJDEEP TRADECOM PVT. LTD.	
2	ITA 1123/KOL/2025	2020-2021	[A] UCO BANK	
3	ITA 1857/KOL/2025	2011-2012	[A] SANJAY KUMAR AGARWAL	
4	ITA 2207/KOL/2025	2012-2013	[A] RAM LAL TEWARI	
5	ITA 2537/KOL/2025	2016-17	[D] M/S R S FUEL PRIVATE LIMITED	
6	ITA 2538/KOL/2025	2017-18	[D] M/S R S FUEL PRIVATE LIMITED	
7	ITA 2539/KOL/2025	2019-20	[D] M/S R S FUEL PRIVATE LIMITED	
8	ITA 2540/KOL/2025	2021-22	[D] M/S R S FUEL PRIVATE LIMITED	
9	ITA 3215/KOL/2025	-----	[A] PRAHLAD RAI AGARWALA FOUNDATION	
10	ITA 3217/KOL/2025	2015-16	[D] TOP METALS LIMITED	
11	ITA 3220/KOL/2025	----	[A] ROOPCHAND BAJARANGLAL SETHIA CHARITABLE TRUST	
12	ITA 3221/KOL/2025	-----	[A] M/S. ROOPCHAND BAJARANGLAL SETHIA CHARITABLE TRUST	
13	ITA 3222/KOL/2025	2011-2012	[A] REI STEEL & TIMBER PVT. LTD.	
14	ITA 3223/KOL/2025	2016-2017	[A] TAHIDUL ISLAM	
15	ITA 3230/KOL/2025	2008-2009	[A] M/S. RAJLAKMI VANIJYA PRIVATE LIMITED	
16	ITA 3232/KOL/2025	2013-2014	[A] TITAGARH RAIL SYSTEMS LIMITED	
17	ITA 3233/KOL/2025	2014-2015	[A] VARDAMAN INFRACON PRIVATE LIMITED	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 19-MARCH-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID = XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 75/KOL/2025	2018-2019	[A] SUNDARAM ALLOYS LIMITED	
2	ITA 1240/KOL/2023	2012-13	[A] M/S. MULKRAJ TRACOM PVT. LTD.	
3	ITA 1350/KOL/2023	2015-16	[A] BISWANATH RAKSHIT	
4	CO 56/KOL/2025	2013-14	[A] VEDANTA RESOURCES PRIVATE LIMITED	
5	ITA 1115/KOL/2025	2013-14	[D] VEDANTA RESOURCES PRIVATE LIMITED	
6	ITA 1216/KOL/2025	2018-2019	[A] SUDISH SINGH	
7	ITA 1570/KOL/2025	2014-2015	[A] SKYSCRAPER PROJECTS PRIVATE LIMITED	
8	ITA 1655/KOL/2025	2020-2021	[A] SRI TARAK DUTTA	
9	ITA 2422/KOL/2025	2023-2024	[A] QUICKTOUCH TECHNOLOGIES LTD.	
10	ITA 2425/KOL/2025	2016-2017	[A] SEKHAR ROY	
11	ITA 2430/KOL/2025	2018-2019	[A] SHREE BABA TOWERS PVT. LTD.	
12	ITA 3234/KOL/2025	2011-2012	[A] M/S. SHAGUN IMPEX PVT. LTD.	
13	ITA 3237/KOL/2025	2016-2017	[A] YUCON JUTE PVT. LTD.	
14	ITA 3240/KOL/2025	2017-2018	[A] SAIRA ZAKI	
15	ITA 3241/KOL/2025	2022-2023	[A] M/S. WAXCOM TRADECOM PVT. LTD.	
16	ITA 3242/KOL/2025	2016-2017	[A] M/S. SALARPURIA DEVELOPERS PVT. LTD.	
17	ITA 3244/KOL/2025	2016-2017	[A] RAHUL MAROO	



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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 16-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
IN COURT ROOM 1**

**GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1852/KOL/2025	2017-2018	[A] SUMIT KUMAR GUPTA	
2	ITA 1938/KOL/2025	2016-2017	[A] RAM AWATAR BANKA	
3	ITA 2072/KOL/2025	2013-2014	[A] GITA GHATAK	
4	ITA 2132/KOL/2025	2017-2018	[A] KAINJALI LAMAGAON GPSKUS LTD.	
5	ITA 2712/KOL/2025	2013-2014	[A] MR. SAGAR JAIN	
6	ITA 2713/KOL/2025	2017-2018	[A] ENTERPRISE INTERNATIONAL LTD.	
7	ITA 2841/KOL/2025	2018-2019	[A] MAA MANASA ENGINEERS	
8	ITA 3287/KOL/2025	2022-2023	[A] RAKESH MONDAL	

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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 6/KOL/2026	2019-2020	[A] NEWLEAF REALTORS PRIVATE LIMITED	
2	ITA 2446/KOL/2024	2008-09	[A] ASHISH AGARWAL	
3	ITA 57/KOL/2025	2013-14	[D] KUSUM DISTRIBUTORS PRIVATE LIMITED	
4	ITA 184/KOL/2025	2009-10	[A] SHITAL GOODS PRIVATE LIMITED	
5	ITA 1713/KOL/2025	2013-2014	[A] PROMISING DEVELOPERS PVT. LTD.	
6	ITA 1716/KOL/2025	2020-2021	[A] MAYNA MONDAL	
7	ITA 2115/KOL/2025	2017-2018	[A] OUTLOOK VINTRADE PRIVATE LIMITED	
8	ITA 2304/KOL/2025	2304	[A] INDRAJIT KAR	
9	ITA 2377/KOL/2025	2020-2021	[A] MANOJ SHAW	
10	ITA 2940/KOL/2025	2012-2013	[A] RAJENDRA KUMAR JAIN	
11	ITA 2943/KOL/2025	2024-2025	[A] SOUTAM KUMAR SANYAL	
12	ITA 2960/KOL/2025	2016-2017	[A] TIRUMALA PROJECTS PVT. LTD.	
13	ITA 3010/KOL/2025	2006	[D] NEWLEAF REALTORS PRIVATE LIMITED	
14	ITA 736/KOL/2025	2018-2019	[A] MIRGODA PADUBAR MATRIBHANDAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
15	ITA 1721/KOL/2025	2012-2013	[A] MOHAN JUTE LTD.	
16	ITA 1748/KOL/2025	2010-11	[A] BIPASHA ROY CHOUDHURY	
17	ITA 2991/KOL/2025	2018-2019	[A] S NOMI & CO.	
18	ITA 2999/KOL/2025	2017-2018	[A] SINGAL PIPE FITTINGS (P) LTD.	
19	ITA 3000/KOL/2025	2015-2016	[A] BELDA SAMABAY KRISHI UNNAYAN SAMITY LTD.	



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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 18-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT  
IN COURT ROOM 1****GOOGLE MEETING ID = GNG-ECRB-ZSA, TIME = 10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2689/KOL/2024	2017-18	[A] ABHILASHA KUMAR	
2	ITA 54/KOL/2025	2023-24	[A] MA MANASA SAMABAY KRISHI UNNAYAN SAMITY	
3	ITA 1749/KOL/2025	2017-2018	[A] MIHILAL SEKH	
4	ITA 1976/KOL/2025	2012-2013	[A] SANJAY KUMAR PRASAD	
5	ITA 2002/KOL/2025	2014-2015	[A] RAJSHREE BIHANI	
6	ITA 2016/KOL/2025	2017-2018	[A] PRIYANKA DAS SARKAR	

  
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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF  
PART HEARD MATTERS  
FOR 16-MARCH-2026 (MONDAY)**BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	912	KOL	2025	2013-2014	[A] KAILASH KUMAR PATWARI	B			
2	ITA	913	KOL	2025	2014-2015	[A] KAILASH KUMAR PATWARI	B			
3	ITA	914	KOL	2025	2015-2016	[A] KAILASH KUMAR PATWARI	B			
4	ITA	915	KOL	2025	2016-2017	[A] KAILASH KUMAR PATWARI	B			
5	ITA	916	KOL	2025	2017-2018	[A] KAILASH KUMAR PATWARI	B			
6	ITA	917	KOL	2025	2018-2019	[A] KAILASH KUMAR PATWARI	B			
7	ITA	918	KOL	2025	2019-2020	[A] KAILASH KUMAR PATWARI	B			
8	ITA	919	KOL	2025	2020-2021	[A] KAILASH KUMAR PATWARI	B			
9	ITA	920	KOL	2025	2021-2022	[A] KAILASH KUMAR PATWARI	B			
10	ITA	921	KOL	2025	2022-2023	[A] KAILASH KUMAR PATWARI	B			
11	ITA	1608	KOL	2025	2013-14	[D] KAILASH KUMAR PATWARI	B			
12	ITA	1609	KOL	2025	2014-15	[D] KAILASH KUMAR PATWARI	B			
13	ITA	1610	KOL	2025	2015-16	[D] KAILASH KUMAR PATWARI	B			
14	ITA	1611	KOL	2025	2016-17	[D] KAILASH KUMAR PATWARI	B			
15	ITA	1621	KOL	2025	2017-18	[D] KAILASH KUMAR PATWARI	B			
16	ITA	1622	KOL	2025	2018-19	[D] KAILASH KUMAR PATWARI	B			
17	ITA	1623	KOL	2025	2019-20	[D] KAILASH KUMAR PATWARI	B			
18	ITA	1624	KOL	2025	2020-21	[D] KAILASH KUMAR PATWARI	B			
19	ITA	1625	KOL	2025	2021-22	[D] KAILASH KUMAR PATWARI	B			

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	2176	KOL	2024	2010-11	[D] KAMDHENU COMMOALES PRIVATE LIMITED	A			



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**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF  
PART HEARD MATTERS  
FOR 19-MARCH-2026 (THURSDAY)**BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1179	KOL	2025	2015-2016	[A] BANWARI LAL AGRAWAL	A	
2	ITA	1180	KOL	2025	2016-2017	[A] BANWARI LAL AGRAWAL	A	
3	ITA	1181	KOL	2025	2019-2020	[A] BANWARI LAL AGRAWAL	A	
4	ITA	1182	KOL	2025	2020-2021	[A] BANWARI LAL AGRAWAL	A	
5	ITA	1183	KOL	2025	2021-2022	[A] BANWARI LAL AGRAWAL	A	
6	ITA	1184	KOL	2025	2022-2023	[A] BANWARI LAL AGRAWAL	A	
7	ITA	2916	KOL	2025	2013-14	[D] BANWARI LAL AGARWAL	A	
8	ITA	2917	KOL	2025	2014-15	[D] BANWARI LAL AGARWAL	A	
9	ITA	2918	KOL	2025	2015-16	[D] BANWARI LAL AGARWAL	A	
10	ITA	2919	KOL	2025	2016-17	[D] BANWARI LAL AGARWAL	A	
11	ITA	2920	KOL	2025	2017-18	[D] BANWARI LAL AGARWAL	A	
12	ITA	2944	KOL	2025	2018-19	[D] BANWARI LAL AGARWAL	A	
13	ITA	2945	KOL	2025	2019-20	[D] BANWARI LAL AGARWAL	A	
14	ITA	2946	KOL	2025	2020-21	[D] BANWARI LAL AGARWAL	A	
15	ITA	2947	KOL	2025	2022-23	[D] BANWARI LAL AGARWAL	A	
16	ITA	2964	KOL	2025	2021-22	[D] BANWARI LAL AGARWAL	A	

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2460	KOL	2025	2015-2016	[A] MANISH AGARWAL	C	

  
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